

(a) the steps taken to meet the increased needs at Secunderabad Cantonment hospital;

(b) the patient doctor ratio as per standards laid down by the World Health Organisation; and

(c) whether the present arrangements will be improved in order to cover the entire population of the Cantonment ?

**THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) :** (a) and (c). The Cantonment Board is conscious of the need to improve the medical facilities provided to the civil population. The Cantonment Board at present is maintaining a 54 bedded hospital with four qualified doctors to cater to the basic medical requirements of the population (90,117 as per the 1981 Census). Cases requiring special care are referred to the State Govt. hospital.

The major constraint in improving medical facilities was the lack of adequate funds. The Govt. have recently taken special steps to augment the resources of a number of Cantonments, and Rs. 1 crore has been allocated to Secunderabad Cantonment. With the availability of additional funds, the Cantonment Board will now be in a position to undertake, inter-alia schemes for improvement of medical facilities offered to the civil population.

(b) Information is being collected.

#### **Elections to Cantonment Boards**

2316. **SHRI G. VIJAYA RAMA RAO :** Will the Minister of DEFENCE be pleased to state :

(a) the reasons for not conducting the elections to Cantonment Board Secunderabad; and

(b) the position of holding elections to the Cantonment Boards in the rest of the country ?

**THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) :** (a) and (b). The issue of holding elections to Cantonment Boards is under consideration of the Government. The electoral rolls in the cantonments are to be revised from 1st July 1985. After completing this revision, the dates for the elections will be notified by the Government in accordance with the provisions in the Cantonments Act,

#### **Districts covered under Central Subsidy Scheme**

2317. **SHRI G. VIJAYA RAMA RAO :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of districts covered under the Central subsidy scheme indicating the present Statewise position districts covered and districts yet to be covered; and

(b) whether there is any proposal for the so far uncovered districts under the Seventh Plan, specially for Andhra Pradesh ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) A total of 299 districts/areas, of the country have been identified as industrially backward eligible to Central Investment Subsidy. The State-wise break up of the districts/areas are contained in the booklet "Incentives for industries in Backward Areas" copies of which are available in the Parliament Library.

(b) The Central Investment Subsidy Scheme is under review of the Government.

[Translation]

#### **China clay industry in Ajmer**

2318. **SHRI VISHNU MODI :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether raw material for making China clay pots is available in abundance in Nasirabad in Ajmer district of Rajasthan;

(b) if so, whether Government propose to provide some special facilities to this industry in Nasirabad vis-a-vis such industries set up at other places;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) Raw materials required for making China clay pots are China clay, feldspar and quartz. In Nasirabad of Ajmer district feldspar and quartz are available in abundance, but China clay is not available in plenty and whatever little is available, is not of good quality.

(b) to (d). The area is covered under the District Industries Centre Programme launched on 1st May, 1978 for promotion of small tiny, village and cottage industries. Under this Programme all possible facilities pertaining to registration, finance, raw materials etc. are provided under 'Single Roof' as far as practicable at pre-investment, investment and post-investment stages.

[English]

**Participation of N.R.I. in I.E.L.'s Fertilizer Project**

2319. SHRI SANAT KUMAR MANDAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Indian Explosives Limited's fertilizer project is likely to have Non-resident Indians (NRI) participation

(b) whether the NRI participation is one of the several alternatives being examined by the IEL to finance the massive gas-based fertilizer project it proposes to set up;

(c) if so, the extent of NRI participation envisaged; and

(d) the countries which are in view for tapping NRI participation ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). M/s. Indian Explosives Ltd. (IEL) are not implementing any gas-based fertilizer project at present. However, they have applied for allocation of a gas-based fertilizer project. Details regarding Non-resident Indian (NRI) participation, if any, will no doubt be furnished by IEL once a final decision is taken in the matter.

**Shortage of Diesel in Kota (Rajasthan)**

2320. SHRI SHANTI DHARIWAL : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government are aware that there is acute shortage of diesel in Kota, Rajasthan;

(b) if so, whether Government are considering to provide more quota of diesel to Kota and Bundi districts which are agricultural areas of Rajasthan;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d) No report regarding shortage of diesel in Kota (Rajasthan) have been received. Diesel is available on free sale basis and no formal allocation of this product is made to States. The Oil Companies have instructions to meet the full demand of diesel.

**Opening of Petrol Pump at Kota Railway Station**

2321. SHRI SHANTI DHARIWAL : Will the Minister of PETROLEUM be pleased to state.

(a) whether Government have received any representation for opening a petrol pump at Kota Railway Station from people of that area ;

(b) if so, whether Government have taken any action there on so far;

(c) if so, the details thereof and the time by which Government propose to open a petrol pump there; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d). Based on the feasibility studies conducted from time to time and taking into consideration the existing volume-distance norms, there is presently no proposal to develop any retail outlet (petrol/diesel pump) at Kota Railway Station.

**Expansion of Cooking Gas Agencies Network in Rajasthan**

2322. SHRI VISHNU MODI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government propose to expand the cooking gas agencies network in Rajasthan;

(b) if so, the names of the places proposed to be allotted new gas agencies;

(c) the number of these places in rural areas and the number of urban areas;